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Seventeenth Loksabha

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Title: Introduction of the Citizenship (Amendment) Bill, 2020 (Amendment of Section 2, etc.).

SHRI N. K. PREMACHANDRAN (KOLLAM): Sir, I beg to move for leave to introduce a Bill further to amend the Citizenship Act, 1955.

HON. CHAIRPERSON: The question is:

"That leave be granted to introduce a Bill further to amend the Citizenship Act, 1955. ALSO to introduce the Bill."

The motion was adopted.

SHRI N. K. PREMACHANDRAN: Sir, I introduce the Bill.

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